

COURT – I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

APPEAL No. 158 of 2012

Dated: 4th October, 2012

**Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

Tata Power Co. Ltd.

... Appellant(s)

Versus

Maharashtra Electricity Regulatory Commission

...Respondent(s)

Counsel for the Appellant(s): Mr. Vishal Anand.

Counsel for the Respondent(s): Mr. Buddy Ranganadhan

ORDER

Mr. Buddy Ranganadhan, the learned counsel for the Commission submits that he will be filing the reply by tomorrow after serving copy on the other side.

Post the matter for hearing on **05.11.2012**. In the meantime, Rejoinder, if any, be filed after serving copy on the other side.

**(Rakesh Nath)
Technical Member**

**(Justice M. Karpaga Vinayagam)
Chairperson**

ts/mk